CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

m.A. 17 of 1997. (0.A 1510 of 96)

present: HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

RUMA PARBAT (Nee Guha)

Vrs.

UNION OF INDIA & ORS. (E.Rly)

For respondents: Mr. C. Samaddar, Counsel.

Heard on: 20.2.98.

Ordered on : 20,2,98.

ORDER

B.C.Sarma, AM.

1. This M.A was filed for amendment in the O.A No. 1510 of 1996. We find that that application was withdnawn and in this regard Order was passed by this Tribunal on 6.11.1997. On that date since M.A was not listed, no order was passed regarding disposal.

2. Accordingly, M.A. has become infructuous and it is dismissed without passing any order as to costs.

MEMBER (J)

MEMBER (A)